

J
ITEM NO.101

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO.659 OF 2006

STATE OF RAJASTHAN

Appellant (s)

VERSUS

JAMIL KHAN

Respondent(s)

Date: 22/08/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s) Dr. Manish Singhvi, AAG (For Rajasthan)
Mr. Irshad Ahmad, Adv.

For Respondent(s) Ms. Nidhi, Adv. (SCLSC)

UPON hearing counsel the Court made the following
O R D E R

List the matter on Tuesday, the 27th August, 2013.

| (SANJAY KUMAR)

COURT MASTER |

(INDU POKHRIYAL)

| COURT MASTER |